

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

BEFORE REGISTRAR B. SUDHEENDRA KUMAR

Petition(s) for Special Leave to Appeal (Civil) No(s).2234-2237/2005

MELTON INDIA

Petitioner(s)

VERSUS

COMMNR. TRADE TAX, U.P.

Respondent(s)

(With Office Report)

Date: 02/11/2006 These Petitions were called on for hearing today.

For Petitioner(s) Mr. T. Mahipal, Adv.

For Respondent(s) Mr. Rajeev Dubey, Adv.

Mr. Kamlendra Mishra, Adv.

UPON hearing counsel the Court made the following

O R D E R

The respondent has been granted three weeks' time, as prayed for, to comply with the

Office Report.

The petitioner has been granted two weeks' time to file rejoinder affidavit, as prayed

for.

List again on 29.11.2006.

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(B. Sudheendra Ku

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Registra